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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1967/2001

Tuesday, this the 7th day of August, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman  
Hon'ble Shri S.A.T. Rizvi, Member (Admn)

Shri Pardeshi, aged about 45 years  
S/O Shri Kishori  
R/O 46/8, Kaushik Enclave,  
Burari, Delhi-84.

..Applicant

(By Advocate: Shri Surinder Singh)

Versus

1. General Manager  
Northern Railway  
Baroda House  
New Delhi.
2. Deputy Chief Engineer (Bridge Line)  
Northern Railway  
Lajpat Nagar, New Delhi
3. Asstt. Bridge Engineer (Bridge Line)  
Northern Railway  
Daya Basti  
Delhi.

..Respondents

O R D E R (ORAL)

By Hon'ble Shri Ashok Agarwal:-

Applicant who is holding the post of Hammer Man had appeared for a test on 10.4.2001 for promotion to the post of Black Smith. Results of the said test were not declared and by an order passed on 16.5.2001 at Annexure-3 the said test held on 10.4.2001 has been cancelled and a fresh test has been directed to be held on 12.6.2001. In what circumstances the earlier test has been cancelled has not been indicated. The test scheduled to be held on 10.6.2001 has now been postponed to 8.8.2001. Aforesaid test is being sought to be impugned in the present OA.

2. In respect of relief which is claimed herein for the stay of the test which is scheduled to be held on



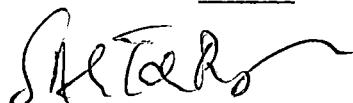
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8.8.2001, we are not inclined to consider the same favourably; on the contrary that the applicant will be well-advised to appear for the said test. As far as cancellation of the earlier test is concerned, we find that ends of justice will be duly met by disposing of the present OA at the admission stage itself even without issue of notices with a direction to the respondents to intimate to the applicant the reasons for cancelling the test held on 10.4.2001. If the applicant is aggrieved by the reasons to be communicated to him or <sup>by</sup> that the result of the test to be held on 8.8.2001, he will be at liberty to take steps in accordance with law.

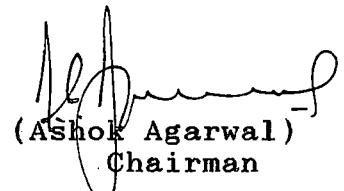
3. Present OA is disposed is in the aforestated terms.

4. Issue Dasti.



(S.A.T. Rizvi)  
Member (A)

/sunil/



(Ashok Agarwal)  
Chairman